

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.1137
TO BE ANSWERED ON 08.12.2023

SCHEMES FOR WELFARE OF WOMEN AND CHILDREN

1137. DR. NISHIKANT DUBEY:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the details of schemes being run by the Government for welfare of women and children in the country during each of the last three years and the current year; and
- (b) the details of funds allocated, released and utilized during 2023-24 till date under the said schemes, State-wise and Scheme-wise especially in Jharkhand?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) For better implementation and efficient monitoring, all schemes of the Ministry being implemented for the welfare of women and children in the country have been clubbed into three verticals, viz. (1) Saksham Anganwadi & Poshan 2.0 for improving nutrition indicators in the country (2) Mission Shakti, for safety, protection and empowerment of women; and (3) Mission Vatsalya, for protection and welfare of children. The details of the schemes are as under:

(i) Saksham Anganwadi & Poshan 2.0: Under this programme, Anganwadi Services Scheme, POSHAN Abhiyaan and Scheme for Adolescent Girls has been reorganized into 3 primary verticals: (i) Nutrition Support for POSHAN and for Adolescent Girls (ii) Early Childhood Care and Education [3-6 years] and (iii) Anganwadi Infrastructure including modern, upgraded Saksham Anganwadis.

(ii) Mission Shakti: Mission Shakti comprises of two sub-schemes '**Sambal**' and '**Samarthya**' for safety and security of women and empowerment of women respectively. The existing schemes of One Stop Centres (OSC), Women Helplines (181-WHL) and Beti Bachao Beti Padhao (BBBP) have been made part of Sambal sub-scheme; while the existing schemes of Pradhan Mantri Matru Vandana Yojana (PMMVY), Ujjwala, Swadhar Greh (renamed as Shakti Sadan) and Working Women Hostel (renamed as Sakhi Niwas), Krishna Kutir, Vrindavan (Home for Widows), National Hub for Empowerment of Women (NHEW) and National Creche Scheme (renamed as Palna) have been subsumed in 'Samarthya'.

(iii) Mission Vatsalya: The Integrated Child Protection Scheme(ICPS) has been renamed as Mission Vatsalya for better outreach and protection for children in need and care in a mission mode with the objective to: (i)Support and sustain Children in difficult circumstances. (ii) Develop context-based solutions for holistic development of children from varied backgrounds. (iii) Provide scope for green field projects for encouraging innovative solutions. (iv) Cement convergent action by gap funding, if required.

(b) The details of funds allocated/ released and utilized during the year 2023-24 under the said schemes, State-wise and Scheme-wise, including Jharkhand, are **Annexed**.

Annexure

**Funds released to States under the schemes of the Ministry
during the year 2023-24 (as on 05.12.2023)**

(Rupees in lakhs)

S.No	STATE	Mission Saksham Anganwadi & POSHAN 2.0**	Mission Shakti**	Mission Vatsalya**
1.	ANDHRA PRADESH	17072.00	847.00	0.00
2.	BIHAR	103695.00	24.00	0.00
3.	CHHATTISGARH	28635.00	944.00	0.00
4.	GOA	619.00	20.00	0.00
5.	GUJARAT	22447.00	734.00	0.00
6.	HARYANA	11055.00	472.00	0.00
7.	JHARKHAND	33330.00	268.00	0.00*
8.	KARNATAKA	73657.00	1304.00	4892.00
9.	KERALA	18371.00	90.00	262.00
10.	MADHYA PRADESH	73863.00	539.00	0.00
11.	MAHARASHTRA	117208.00	1540.00	0.00
12.	ODISHA	59405.00	1385.00	2101.00
13.	PUNJAB	15055.00	437.00	705.00
14.	RAJASTHAN	71210.00	1400.00	0.00
15.	TAMIL NADU	43869.00	1828.00	552.00
16.	TELANGANA	11777.00	183.00	364.00
17.	UTTAR PRADESH	145144.00	73.00	3433.00
18.	WEST BENGAL	63807.00	0.00	20.00
19.	DELHI	8778.00	219.00	0.00

20.	PUDUCHERRY	409.00	108.00	0.00
21.	HIMACHAL PRADESH	16139.00	1113.00	0.00
22.	JAMMU & KASHMIR	34319.00	1497.00	0.00
23.	UTTARAKHAND	15213.00	0.00	1365.00
24.	ANDAMAN & NICOBAR	0.00	0.00	0.00
25.	CHANDIGARH	0.00	0.00	0.00
26.	DADAR & NAGAR HAVELI & DAMAN & DIU	0.00	0.00	0.00
27.	LADAKH	0.00	0.00	0.00
28.	LAKSHADWEEP	0.00	0.00	0.00
29.	ARUNACHAL PRADESH	7930.00	61.00	0.00
30.	ASSAM	88639.00	8303.00	0.00
31.	MANIPUR	13218.00	289.00	0.00
32.	MEGHALAYA	10938.00	257.00	108.00
33.	MIZORAM	3552.00	679.00	3064.00
34.	NAGALAND	11178.00	585.00	1344.00
35.	SIKKIM	10.00	336.00	0.00
36.	TRIPURA	9822.00	0.00	972.00

*The funds could not be released to State Government of Jharkhand under Mission Vatsalya due to the following reasons - (i) Non compliance of SNA-09 report (ii) Separate SLS for the components of Mission Vatsalya Scheme like Child Help Line not opened and mapped in SNA (iii) Interest not deposited.

**The Utilisation Certificate under the said schemes is not due for 2023-24